

GOVERNMENT OF INDIA  
MINISTRY OF COMMERCE & INDUSTRY  
(DEPARTMENT OF COMMERCE)

**LOK SABHA**  
**UNSTARRED QUESTION NO. 378**  
**TO BE ANSWERED ON 05<sup>th</sup> FEBRUARY, 2018**

**IMPORT OF TOYS**

378. SHRI ANURAG SINGH THAKUR:

Will the Minister of **COMMERCE & INDUSTRY** (वाणिज्य एवं उद्योग मंत्री) be pleased to state:

- (a) the details of the new norms/ guidelines for import of toys by the toy-makers;
- (b) whether the Government has given a timeline for the adoption of the said guidelines;
- (c) if so, the details thereof along with the measures taken to promote toy-makers in the country; and
- (d) the measures being taken by the Government for export of toys?

**ANSWER**

वाणिज्य एवं उद्योग मंत्रालय में राज्य मंत्री (श्री सी. आर. चौधरी)

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY  
(SHRI C. R. CHAUDHARY)

(a) & (b) Government notified the new norms/ guidelines for import of toys on 1.09.2017 with immediate effect. These guidelines are in the nature of standards which are primarily for safety reasons. As per revised norms, import of Toys (all items under EXIM Codes 95030010, 95030020, 95030030 and 95030090) shall be permitted freely when accompanied by the following certificates:

- (i) A certificate that the toys being imported conform to the standards prescribed by Bureau of Indian Standards (BIS):
  - a) IS: 9873 (Part 1) – Safety of toys; Part – 1 Safety aspects related to mechanical and physical properties (Third Revision).
  - b) IS: 9873 (Part 2) – Safety of Toys; Part – 2 Flammability (Third Revision)
  - c) IS : 9873 (Part 3) – Safety of Toys; Part – 3 Migration of certain elements (Second Revision)
  - d) IS: 9873 (Part 4) Safety of Toys; Part – 4 Swings, Slides and similar activities Toys for indoor and outdoor family domestic use.
  - e) IS: 9873 (Part 7) – Safety of Toys; Part – 7 Requirements and test methods for finger paints.

- f) IS: 9873 (Part 9) – Safety of Toys; Part – 9 Certain phthalates esters in toys and Children’s products.
- g) IS: 15644 – Safety of Electric Toys.

(ii) A Certificate that the toys being imported conform to the standards prescribed in IS: 9873 Part – 1, Part – 2, Part – 3, Part – 4, Part – 7, Part – 9 and 15644:2006.

(iii) A Certificate of Conformance from the manufacturer that representative sample of the toys being imported have been tested by an independent laboratory which is accredited by National Accreditation Board for Testing and Calibration Laboratories (NABL), India and found to meet the specifications indicated above. The Certificate would also link the toys in the consignment to the period of manufacture indicated in the Certificate of Conformity.

(c) Subsequent to the Notification laying down the new norms for import of toys, National Accreditation Board for Testing and Calibration Laboratories (NABL)/ Quality Control of India (QCI) has organised series of Awareness Programs on NABL Accreditation covering Toys Notification issued by DGFT across the country (in 16 different cities), which covered more than 400 participants from accredited / potential laboratories, during 16.12.2017 to 29.12.2017. Purpose of these awareness programs was to encourage laboratories (accredited / potential) to come forward for the accreditation of toys testing.

Further, Ministry of Micro Small Medium Enterprises (MSME) has been promoting & developing MSME Sector as a whole including Toy Industries through various schemes & programmes in the area of Designing, Market assistance, Technology up gradation, Credit facilitation and Cluster/Infrastructural Development.

(d) The Government’s Foreign Trade Policy (FTP) recognizes the contribution of Micro, Small and Medium Enterprises (MSMEs) in exports and supports the MSMEs by offering specific incentives such as Interest Equalization scheme, under which all exporters who are MSMEs across all ITC (HS) codes are granted 3% rate subvention for pre and post shipment Rupee Export Credit with effect from 1st April, 2015 for five years.

Further, the Merchandise Exports from India Scheme (MEIS) under the FTP incentivizes exports of all notified products manufactured/ produced in India including toys by granting duty credit scrips at the rate of 2-7% of the FOB value of exported goods.

Under the Niryat Bandhu Scheme, MSME clusters are also being targeted for imparting training/seminars regarding issues of international trade.

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